

DIVISION BENCH
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/143(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	UCO BANK VS RABINDRA KUMAR JAISWAL
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

For RP

Mr. Jai Narayan Gupta, CA

Mr. Vishal Gupta, Adv.

Mr. Debanjan Das, Adv.

Ms. Tamalika Das, Adv.

For the Financial Creditor

Mr. Sudarshan Kumar Agarwal, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **22.08.2024**.

**Satyajit Roy
(Court Officer)**